

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.03.2020 (THURSDAY)

COURT - II

10:55 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1113 of 2019 & I.A No. 516 of 2020	Manoj K. Daga Vs. ISGEC Heavy Engineering Pvt. Ltd. & Ors.	Prachi Johri	Yaman Deep-R1 Sandeep Bajaj-R2 Ashwini-SBI

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 303 of 2020	ASREC (India) Ltd. Vs. Divyesh Desai	Saurabh Jain	
3.	Comp. App. (AT) (Ins) No. 284 of 2020	Rajiv Kumar Agarwalla Vs. Rajesh Kumar Kejriwal & Ors.	Bharat Sood	Sreenita Ghosh

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 285 of 2020	Rajiv Kumar Agarwalla Vs. Jityendra Lohia	Bharat Sood	Sreenita Ghosh
5.	Comp. App. (AT) (Ins) No. 1110 of 2019	Equipment Planet. Vs. Udit Infraworld Pvt. Ltd.	Gautam Singh	Pratik Tripathi
6.	Comp. App. (AT) (Ins) No. 1012 of 2019	Abhishek Agarwal & Ors. Vs. Manasadevi Bakers Pvt. Ltd.	Anil Kumar	Harsh Gokhale-R1
7.	Comp. App (AT) (Ins) No. 1399 of 2019	Mascot Petrochem Pvt. Ltd. Vs. Midaas Construction Company Pvt. Ltd.	Vikas Baisya	Kundan Agarwal
8.	Comp. App (AT) (Ins) No. 1495 of 2019	Indu Projects Ltd. Through IRP Vs. Shrushti Contech Pvt. Ltd.	Anurag Singh	Krishan Dev
9.	Comp. App. (AT) (Ins) No. 193 of 2020	Ashwani Setia Vs. Bhawani Industries Pvt. Ltd.	Abhishek Anand	Honey Satpal

10.	Comp. App. (AT) (Ins) No. 306 of 2020	K. Bapaiah Vs. Asset Reconstruction Company Ltd. (ARCIL) & Anr.	Gautam Singh	Garav Ray-R1
11.	Comp. App. (AT) (Ins) No. 332 of 2020	Hindustan Petroleum Corporation Ltd. & Anr. Vs. S.S. Engineers & Anr.	T. Sundar Ramanathan	
12.	Comp. App. (AT) No. 44 of 2020	P. Lakshmi & Anr. Vs. Shyam Sundar Agarwal & Ors. With	B. Shravanth Shankar	Angad Mehta
13.	Comp. App. (AT) No. 45 of 2020	Mancherial Cement Co. Pvt. Ltd. & Anr. Vs. Shyam Sundar Agarwal & Ors. With	D. Abhinav Rao	Angad Mehta
14.	Comp. App. (AT) No. 46 of 2020	Mancherial Cement Co. Pvt. Ltd. & Anr. Vs. Shyam Sundar Agarwal & Ors.	D. Abhinav Rao	Angad Mehta

For Hearing

15.	Comp. App. (AT) (Ins) No. 1475 of 2019	Subhlaxmi Compusis Pvt. Ltd. Vs. IDFC First Bank Ltd. & Ors. With	Pankaj Jain	Abhijeet Sinha- R1,R4
16.	Comp. App. (AT) (Ins) No. 1476 of 2019	Devamata Commercials Pvt. Ltd. Vs. Sunrise TSR Factory & Ors. With	Ashok Kr. Jain	Santosh Kumar
17.	Comp. App (AT) (Ins) No. 33 of 2020	Devamata Commercials Pvt. Ltd. Vs. Sunrise TSR Factory & Ors.	Ashok Kumar Jain	Abhijeet Sinha
18.	Comp. App. (AT) (Ins) No. 1477 of 2019	P.V. Nidhish Vs. N.P. Kamalesh & Anr. With	Aditya Prakash Arora	Bhupesh Pathak- LICH Bijoy P. Pulipra- RP
19.	Comp. App. (AT) (Ins) No. 1478 of 2019	P.V. Nidhish Vs. OCS Group (India) Pvt Ltd & Anr.	Aditya Prakash Arora	Bhupesh Pathak- LICH Bijoy P. Pulipra- RP
20.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami- R1 Pradip Das-R2

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By Order

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